

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 1063- JK (LD) of 2026

DATED:- 27 - 01 - 2026

Sanction is hereby accorded to the appointment of Officer's of Social Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated:-27.01.2026

No:- LAW-OIC/1/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Social Welfare Department,
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned.
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 1063 – JK (LD) of 2026 dated 27.01.2026

S.No.	Case No.	Filling year	Title of the case	OIC	Designation
1	WPC No.	2026	UT of J&K V/s Kamlesh Sharma	Harpal Singh	DPO Rajouri
2	SWP No. 713	2013	Safina Begum	Shahzad Ahmad	CDPO Surankote
3	SWP No. 1074	2012	Naseema Akhter		
4	WPC No. 3305	2025	Nazia Kouser		
5	WPC No. 292	2025	Naza Kounser	Mohd Nisar	CDPO Mendher
6	WPC No. 1358	2025	Naza Kounser		
7	SWP No. 960	2015	Jasmine Bhat	Akshar Kotwal	CDPO Jammu
8	WPC No.	2026	UT of J&K V/s Prem Lata & Ors.	Meena Kumari	CDPO Udhampur
10	WPC No. 2880	2025	Rabia Shabnum	Nisar Ahmad	CDPO Marmat
11	WPC No. 3749	2025	Afsha Bano	Farhat Shameem	CDPO Baderwah
12	WPC No. 1803	2023	Parveena Akhter	Aijaz Ahmad	CDPO Khansahib

Nayyaz

Jm